

LOK SABHA
STARRED QUESTION NO. *115
TO BE ANSWERED ON 30.07.2024

PRODUCTION LINKED INCENTIVE SCHEME FOR TEXTILES

*115. SHRI SUDHEER GUPTA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has organized an India International Garment Fair recently and if so, the details thereof;
- (b) whether the Government has approved over Rs. 10,000 crore Production Linked Incentive (PLI) scheme for textiles for the textiles sector and if so, the details thereof;
- (c) whether the Government proposes to cover the garments sector under the PLI Scheme and if so, the details thereof;
- (d) whether the Government has set any target for export of garments in the country for the coming years and if so, the details thereof;
- (e) the manner in which this step of the Government is going to boost domestic manufacturing and exports in the country; and
- (f) whether the Government is considering to revive Scheme for Integrated Textile Parks and if so, the details thereof?

उत्तर
ANSWER
वस्त्र मंत्री (श्री गिरिराज सिंह)
MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) to (f):- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*115 FOR 30.07.2024 REGARDING PRODUCTION LINKED INCENTIVE SCHEME FOR TEXTILES ASKED BY SHRI SUDHEER GUPTA

(a): No Sir.

(b) & (c): Government has approved the Production Linked Incentive (PLI) Scheme for Textiles with an approved outlay of Rs 10,683 crore over a five year period, to promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country to enable textile sector to achieve size and scale and to become competitive.

(d): The Government is continuously monitoring export performance and taking various measures to boost production and exports. Ministry has set a goal of achieving US\$ 100 Billion export for textile products by 2030.

(e): Government is implementing various schemes viz, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM) etc. catering exclusively for development of textile sector in the country.

In order to boost export of textiles products, Government is implementing scheme for Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

(f): Ministry is implementing Scheme for Integrated Textile Park (SITP) to provide support for setting up textile parks with world-class, state-of-the-art infrastructure in textile hubs across the country. The scheme was in implementation upto 31.03.2021; however, the Scheme has now been subsumed under the umbrella Scheme of Textile Cluster Development Scheme (TCDS).
